

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 178 of 2019

IN THE MATTER OF:

Alovera Tradelink Pvt. Ltd. & 10 Ors.

...Appellants

Versus

Ostwal Phoschem (India) Ltd.

...Respondent

Present :

For Appellants:

**Mr. Ajatshatru S. Mina and Ms. Aishwarya,
Advocates**

O R D E R

19.07.2019 Heard the learned counsel for the Appellants. Hearing concluded. Order reserved.

Learned counsel for the Appellants will file short written submissions, not more than three pages, by 22nd July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/ns/gc